

Central Administrative Tribunal
Principal Bench

OA No.2559/1997

New Delhi this the 13th day of September, 2011

Hon'ble Mr. Justice V.K. Bali, Chairman,
Hon'ble Dr. Veena Chhotray, Member (A)

Umakant Tiwari, (D/107)
S/o late Sh. R.S. Tiwari,
R/o A-19, Indirapuri, Loni,
Ghaziabad (UP)

-Applicant

(By Advocate: Sh. Shyam Babu)

-V E R S U S-

1. Commissioner of Police, Delhi,
Police Headquarters,
IP Estate, New Delhi
2. Govt. of NCT of Delhi through its
Chief Secretary,
5, Sham Nath Marg, Delhi

-Respondents

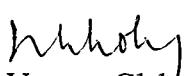
(By Advocate: Sh. Surat Singh)

O R D E R (Oral)

Justice V.K. Bali:

Mr. Shyam Babu, learned counsel for applicant, states that he is not even aware whether the applicant is alive or dead.

2. The applicant has filed this Original Application under Section 19 of the Administrative Tribunals Act, 1985 seeking seniority. This matter pertains to the year 1997. Once learned counsel for the applicant has no instructions, as reported by him that the applicant has not contacted him for a long time, we would like to close this case at this stage, with liberty to the applicant to revive the same, if the cause of action still survives.


(Dr. Veena Chhotray)
Member (A)


(V.K. Bali)
Chairman